

(covering the period upto 15-4-1940) have been edited and kept ready for the press; and

(iii) Work of compilation, revision, editing, translation and research in respect of the rest of the material is in progress.

**Avenues of Promotion for Assistant Examiners in MI Directorate of Army Headquarters**

2087. SHRI K. LAKKAPPA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 1423 on the 25th August, 1976 and state:

(a) what steps have been taken to remove stagnation and create better avenues of promotion for the Assistant Examiners working in the MI Directorate of Army Headquarters so far;

(b) whether some posts of Hindi Examiners are lying vacant in MI Directorate for quite some time; and

(c) if so, reasons for not promoting the eligible Assistant Examiners on seniority basis against those posts?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):** (a) The question of revision of the existing recruitment rules for the post of Examiners in MI Directorate is under consideration with a view to providing better avenues of promotion to Assistant Examiners.

(b) and (c). Two posts of Hindi Examiners are lying vacant out of which one falls to departmental promotion quota. For that post orders for promotion of one Assistant Examiner have already been issued but he has not yet assumed his duty as Examiner.

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**S.S. State of Goa**

2088. SHRI EDUARDO FALEIRO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state whether the name of the ship of the Indian Shipping Corporation named "S. S. State of Goa" launched in 1963 has been substituted?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** Shipping Corporation of India has never had in its fleet any vessel named 'S. S. State of Goa'.

**Allotment of Industrial Sheds by D.S.I.D.C.**

2090. SHRI SHANKERSINHJI VAGHELA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of certain charges against the erstwhile Chairman of Delhi State Industrial Development Corporation;

(b) the number of industrial sheds allotted by the DSIDC during the period of emergency to sons and relatives of VIPs and that too on out of turn basis;

(c) whether Government have looked into the matter; and

(d) if so, the nature of enquiry conducted and the results thereof?

**THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA):** (a) The Government have received complaints regarding irregularities against the erstwhile Chairman of Delhi State Industrial Development Corporation.

(b) to (d). Complaints of irregularities in allotment are under enquiry.